

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-864
ANSWER ON- 27/07/2023

FAKE RECRUITMENT JOB OFFERS

864. SHRI PRAMOD TIWARI
SHRI S. KALYANASUNDARAM
SHRI M. MOHAMED ABDULLA
DR. KIRODI LAL MEENA

Will the minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether dubious IT firms involved in fake recruitment job offers lured Indian youths and took them hostage in foreign countries including Thailand, Myanmar, Cambodia, etc. in the recent past;

(b) if so, details thereof;

(c) whether Government has issued caution to Indian nationals through media and other modes about such fake job offers abroad being floated on social media;

(d) if so, details along with the number of Indian youths trapped by the said offers during the last three years; and

(e) the steps being taken by the Government to save the Indian youth from their clutches and prevent such incidents in future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a & b) Some cases have come to notice of the Ministry where dubious IT firms involved in fake recruitment job offers lured Indian youths to foreign countries including Thailand, Myanmar & Cambodia.

(c) Ministry issues advisories and social media posts about the fake job rackets from time to time. Similar communications are also issued by the respective Indian Missions/Posts abroad through their official websites, social media handles and print media. Since July 2022, our Missions in Thailand, Myanmar and Cambodia have issued various detailed advisories, upon receiving information that Indian nationals being entrapped in fake job rackets, to alert the job seekers, and advised them to verify all antecedents of recruiting agents and companies

before accepting an employment offer and not be enticed and entrapped in the fraudulent job offers in these countries.

(d) As per available record, 414 Indian were reported trapped by fake IT job scam firms in Myanmar. 292 have been repatriated successfully to India. Our Mission in Cambodia, in collaboration with local Cambodian authorities, has also rescued over 180 such Indian nationals and successfully repatriated them to India.

(e) Ministry in coordination with the Indian Missions/Posts abroad and offices of Protector of Emigrants in India takes quick and decisive action whenever instances of exploitation of job seekers by illegal agents come to notice. A list of 2,548 illegal agents has been notified on e-Migrate portal. This information is regularly updated based on the complaints filed by the aggrieved individuals. The complaints against the illegal agents and dubious IT firms luring Indian youth in false recruitment offers through various channels are regularly shared with the respective State Governments for suitable action against the culprits under extant laws.
